

State/Union territory	Information furnished of
16. Goa, Daman & Diu	15 cases of hoarding foodgrains, but number of persons arrested not indicated.
17. Himachal Pradesh; Meghalaya; Nagaland; Tripura; Dadra & Nagar Haveli, Laccadive & Minicoy Islands, Mizoram and Pondicherry	No case of hoarding.

Replies from others are awaited. Cochin Port

*82. SHRI HAMID ALI SCHAM-NAD: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the irregular arrivals of ships in Cochin Port, resulting in accumulation of goods at dockyards;

(b) whether Government are also aware of the difficulties being experienced by exporters due to the uncertainty of the arrivals of ships; and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) to (c) Yes, Sir. In March, 1973, an accumulation of about 2,22,000 CFT of coir goods was reported. This was because of the sudden spurt in demand for shipping space as exporters were required to fulfil their commitments before the end of March 1973 which was the deadline fixed by the Coir Board. The Conference declared three vessels which lifted a major portion of this cargo. The fourth Conference vessel 'Jagshanti' could secure only 1500 CFT of cargo and had to sail with empty space of about 1,35,000 CFT.

In June 1973, the Trade again represented about the accumulation of 10W) tons of coir goods for shipment

from Allepy/Cochin to UK/Continent ports. The Conference lines arranged four vessels in August 1973 to clear the backlog. In September 1973, four more vessels for UK/Continent and one for Scandinavian ports were declared. One vessel, namely, 'Wilhem Florin' which sailed in September 1973 had received booking for 345 tonnes but could secure only 236 tonnes of Cargo,

This showed overestimation of cargo by the shippers. The Export Promotion Councils, Commodity Boards, etc., have, therefore, been requested to make realistic assessment of their requirements well in advance and to intimate the same to the Freight Investigation Officer of the Directorate General of Shipping posted in Cochin to enable him to coordinate shipping space requirements in consultation with the Conference lines.

Visva Bharati University

*83. SHRI BHUPESH GUPTA:

SHRI KALYAN ROY:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the 'Statesman' on the 8th September, 1973 regarding the grievances of teachers and students of the Visva-Bharati against the authorities;

(b) if so, the reaction of Government thereto;

(c) whether Government propose to investigate into the affairs of the University; and

(d) if not, the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (d) The Statesman in its issue of September 8th 1973 had published two letters to the Editor regarding 'State of Affairs in Visva-Bharati'. These letters were in reply to the letters written to the Editor by the Registrar and the Officer on Special Duty, Examinations, contradicting the allegations made against the University